

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

16. IA/1430/2020 IA/107/2021 IA/119/2022 IA/136/2021  
IA/346/2021 IA/1150/2021(Sec 30) IA/1288/2021  
IA/1588/2021 IA/1609/2021 IA/1777/2021 IA/1905/2021  
IA/2081/2021 IA/2881/2021 IA/1387/2022 IA/1780/2022  
In C.P. (IB)/2995(MB)2019

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: Small Industries Development  
Bank of India  
V/s  
E AND G Global Estates Limited

Section: 7 of Insolvency & Bankruptcy Code, 2016

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ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Aniruth Purusothaman a/w Adv. Parth Shah appeared for the Successful Resolution Applicant.

Adv. Ranit Basu a/w Maitri Malde appeared for the applicant in IA No. 1387/2022.

PCA Ayush Rajani a/w Khushboo Shah i/b AKR Advisors appeared for the RP.

Adv. Uma Chatterjee i/b Adv. Yahya Batatawala appeared for the respondent no. 3 to 6 in IA No. 107/2021.

Adv. Pulkit Sharma a/w Mr. Abhishek Adkl & Mr. Sarvesh Patil appeared for the Suspended Directors.

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**IA No. 1777/2021** – Counsel, Mr. Ankit Lohia and Ms. Pooja Batra i/b Adv. Gaurav Shrawat and Adv. Meet Pandya appeared for the applicant. In the present application applicant nos. 3 & 4 are physically present before us and seeking deletion of their names. Request of the applicant nos. 3 & 4 is granted. Name of the applicant nos. 3 & 4 is deleted in the present IA No. 1777/2021. Heard arguments of Counsel appearing for the Applicant and RP and **Reserved for Order.**

**IA No. 1609/2021** - Adv. Kunal Kanagoo appeared for the applicant. Heard arguments of applicant and RP and **Reserved for Order.**

**IA No. 1387/2022** - Heard arguments of counsel for both sides and **Reserved for Order.**

**IA No. 1780/2022** - Heard arguments of Counsel for both sides and **Reserved for Order.**

**IA No. 1288/2021 & IA No. 1588/2021** - None present for either side. List IA Nos. 1288/2021 & 1588/2021 on **15.05.2023.**

List IA Nos. 1430/2020, 107/2021, 119/2022, 136/2021, 346/2021, 1905/2021, 2081/2021, 2881/2021 on **15.05.2023.**

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)